

Name of the corporate debtor: Buoyant Technology Constellations Private Limited
CIN : U45201KA2007PTC043436
Date of commencement of CIRP 23-08-2024 (Order received to IRP on 30-08-2024)
List of Financial Creditors as on 10.03.2025

Sl. No.	Name of creditor	Nature of claim	Details of Claim		Details of claim admitted					Amount - Rs.					Remarks
			Date of Receipt	Total Amount claimed	Amount of claim admitted (Provisional)	Nature of claim	Amount covered by Security Interest	Amount covered by Guarantee	Whether related party?	% voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	
SECURED FINANCIAL CREDITORS															
1	LIC Housing Finance Limited	Financial claim - Secured	11-09-2024	4,15,60,65,782	4,15,60,65,782	Project/ Construction Loan	4,15,60,65,782	4,15,60,65,782	No	Note that the constitution/formation of the Committee of Creditors (COC) in the matter of Total Solutions Intec Pvt. Ltd. vs. Buoyant Technology Constellations	0	0	0	0	
2	Piramal Capital and Housing Finance Limited	Financial claim - Secured	14-09-2024	2,20,24,02,328	2,20,24,02,328	Project/ Construction Loan	2,20,24,02,328	2,20,24,02,328	No		0	0	0	0	
3	Asset Reconstruction Company (India) Limited	Financial claim - Secured	22-11-2024	80,50,38,623	28,59,38,083	Project/ Construction Loan	28,59,38,083	28,59,38,083	No		0	0	0	51,91,00,540	
Total				7,16,35,06,733	6,64,44,06,193								0	51,91,00,540	
UNSECURED FINANCIAL CREDITORS															
1	Trigger Supply Private Limited	Financial claim - UnSecured	14-09-2024	31,51,40,532	31,51,40,532	UnSecured Loan	NA	NA	No	Note that the constitution/formation of the Committee of Creditors (COC) in the matter of Total Solutions Intec Pvt. Ltd. vs. Buoyant Technology Constellations Private Limited [C.P.(IB)No.98/BB/2024] has been stayed as per the order of the Hon'ble Karnataka High Court dated 03/09/2024 in the case no. WP 24478/2024 (KAHC010518302024)	0	0	0	0	
2	Gaurav Commodal Private Limited	Financial claim - UnSecured	14-09-2024	39,81,20,141	39,81,20,141	UnSecured Loan	NA	NA	No		0	0	0	0	
3	Ayaas Trade Service Private Limited	Financial claim - UnSecured	20-09-2024	1,34,96,47,906	1,34,96,47,906	UnSecured Loan	NA	NA	No		0	0	0	0	
4	Tropicana Habitats Pvt. Ltd.	Financial claim - UnSecured (Related Party)	04-03-2025	26,98,798	0	UnSecured Loan	NA	NA	Yes		0	0	0	26,98,798	Response from Claimant on queries awaited
5	Hamlet Apartment Pvt. Ltd.	Financial claim - UnSecured (Related Party)	04-03-2025	1,63,67,024	0	UnSecured Loan	NA	NA	Yes		0	0	0	1,63,67,024	Response from Claimant on queries awaited
6	PropCare Real Estate Management Pvt. Ltd	Financial claim - UnSecured (Related Party)	04-03-2025	2,58,88,866	0	UnSecured Loan	NA	NA	Yes		0	0	0	2,58,88,866	Response from Claimant on queries awaited
7	Mantri Geo Structure Pvt. Ltd.	Financial claim - UnSecured (Related Party)	04-03-2025	4,41,471	0	UnSecured Loan	NA	NA	Yes		0	0	0	4,41,471	Response from Claimant on queries awaited
Total				2,10,83,04,738	2,06,29,08,579								0	4,53,96,159	

Note:

1. IRP/IRP reserves the right to revise the amount admitted in terms of Regulations 14(2) of the CIRP Regulations, 2016.

2. Kindly note that the constitution/formation of the Committee of Creditors (COC) in the matter of Total Solutions Intec Pvt. Ltd. vs. Buoyant Technology Constellations Private Limited [C.P.(IB)No.98/BB/2024] has been stayed as per the interim order of the Hon'ble Karnataka High Court in the case no. WP 24478/2024 (KAHC010518302024).